डा॰ अखिलेश प्रसाद सिंह: सभापति महोदय, हम लोगों ने 6 महीने पहले इंट्रस्टेड पार्टीज को सुचित कर दिया था कि हम विदड़ों करने जा रहे हैं।

New trains in Andhra Pradesh

- *62. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the state Government of Andhra Pradesh has sought new trains connecting Secunderabad and Chennai via Kurnool, Inter-City Day Express between Secunderabad and Cuddapah and another connecting Vijaywada and Chennai via Gunture; and
 - (b) if so, the action proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) and (b) A Statement is laid on the Table of the Sabha.

Statement

- (a) Yes, Sir. A meeting of General Manager, South Central Railway and the Chief Minister, Andhra Pradesh was held on 27.5.2004. The Chief Minister, inter alia asked for introduction of the following trains:
 - (i) Secunderabad-Chennai via Kurnool Town Cuddapah-Renigunta
 - (ii) Secunderabad-Cuddapah Intercity

However, no train connecting Vijayawada and Chennai via Guntur was sought for.

(b) The matter has been examined and introduction of the trains has not been found feasible at present.

SHRI RAVULA CHANDRA SEKAR REDDY: Sir, while thanking the Government for not sending the Railway Minister to answer my question since we are opposing him... (Interruptions)...

प्रो॰ राम देव भंडारी: हो भी रेलवे मिनिस्टर हैं।

SHRI RAVULA CHANDRA SEKAR REDDY: Sir, I want to know from the hon. Minister-according to him. Chief Minister of Andhra Pradesh has submitted a representation to him on 20.5.2004-when the feasibility study was conducted, and what is the report of the Committee upon which the Governmentilization a decision.

[9 July, 2004]

SHRI R. VELU: This is, Sir, on account of the initiative taken by the General Manager of our Railways. He met the Chief Minister and apprised him of the position. During the meeting, the Chief Minister indicated certain new trains to be introduced. Accordingly, he has represented to our hon. Minister. Now, as regards the question of constituting a Committee or going into the feasibility study report, it takes time. The representation is not even a month old. Secondly, he has represented for two trains-(i) Secunderabad-Chennai via Kurnool Town-Cuddapah-Renigunta and (ii) Secunderabad-Cuddapah Intercity. Sir, we have two trains from Hyderabad to Chennai. One is the Charminar Express and the second is the Hyderabad Express. They are connecting Chennai. The train now being suggested is Secunderabad-Chennai via Kurnool Town-Cuddapah-Renigunta. This is not only a circuitous route but also a route which is already over-loaded. The saturation has reached; we cannot find one more train on the route. That is why it is now necessary to have a feasibility study to see whether a train on that route can be introduced.

SHRI RAVULA CHANDRA SEKAR REDDY: Sir, my second supplementary is this. I request the hon, Minister to look at para (b). He says that no feasibility study is conducted, whereas in the statement it is stated: "The matter has been examined and introduction of the trains has not been found feasible at present." Sir, on this route-Secunderabad-Chennai, which connects Rayalaseema part,—heavy traffic is there. And according to him, no study is conducted; by way of an oral answer, he is saying. Therefore, I would like to know from him whether he could reconsider the matter. I would like to draw the attention of the hon. Minister towards the Standing Committee deliberations. And during the Consultative Committee meetings also, we have raised the issue; the then hon. Railway Minister has assured us that he will definitely look into it. The second part is Secunderabad. Cuddapah Intercity Express; this is most important. And the request was considered earlier by the then hon. Railway Minister. Now, the present Government is denying us the opportunity of having rail connectivity to the remote areas, and the present Railway Budget is now heavily concentrated upon Bihar, Sir. A raw deal is given not only to Andhra Pradesh but also to Tamil Nadu. I would request the hon. Minister to reconsider the matter concerning the injustice done to the State and introduce new trains at the earliest.

SHRI R. VELU: Sir, I would like to clarify the point. As regards the

question of feasibility, what I said was that, according to the available data, the capacity utilisation of Faluknuma—Umdanagar section, which is only 13 kilometres, was 130 per cent. We can't think of introducing one more train there. In the same way, the Arakkonam-Renigunta section, which is 73 kilometres, is already exploited and saturation has reached the level of 140 per cent. That being the fact, we can't just think of, as of now, introducing one more train there. What I am trying to say is whether the capacity could be enhanced with reference to technical feasibility. On either side, we don't have pit lines, stable lines etc., and there is shortage of locomotives, etc. Further, Cuddapah is a wayside station. We don't have any facilities there. So, we are thinking on these lines.

MR. CHAIRMAN: That is enough. Next question, Shri Janeshwar Mishra.

नकली दवायें और सिंथेटिक दूध

- *63. श्री जनेश्वर मिश्र: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि देश भर में नकली दवाओं और सिंथेटिक दूध का कारोबार धड़ल्ले से चल रहा है;
 - (ख) यदि हां, तो क्या इस संबंध में कोई सक्षम कानून है;
- (ग) यदि हां, तो इन कानूनों के तहत किस सजा का प्रावधान किया गया है तथा गत तीन वर्षों के दौरान सजायाफ्ता लोगों का ब्यौरा क्या है; और
 - (घ)यदि नहीं, तो सरकार कोई कानून कब तक बनायेगी?

स्वास्थ्य और परिवार कल्याण मंत्री (डा॰ अंबुमणि रामदास): (क) से (घ) एक विवरण सदन के पटल पर रख दिया गया है।

विवरण

राज्य औषध नियंत्रकों से प्राप्त हुई सूचना के अनुसार वर्ष 2000-01, 2001-02 और 2002-03 की अवधि के दौरान 36947, 38824 और 36314 औषध नमूनों की जांच की गई थी जिनमें से क्रमश: 112, 96 और 125 नमूने नकली पाए गए थे जो कुल जांचे गए नमूनों का 0.3, 0.25 और 0.34 प्रतिशत है। इस प्रकार यह प्रतीत नहीं होता है कि देश भर में नकली औषधों के व्यापार में तेजी से वृद्धि हो रही है।